

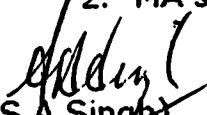
(9)

23.  
3-2-2005  
MA 2543/2004  
OA 544/2003

Present : Applicant in person.  
Mrs. Meenu Mainee, counsel for respondents.

In the absence of any objection, time is extended to comply with the directions of this Tribunal by three months from the date the application is filed.

2. MA stands disposed of.

  
(S.A. Singh)  
Member (A)

  
(V.S. Aggarwal)  
Chairman

/vikas/